

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1044**

**TO BE ANSWERED ON THE 13TH DECEMBER, 2022/ AGRAHAYANA 22, 1944
(SAKA)**

CYBER CRIMES AND FRAUDS

**1044. DR. NISHIKANT DUBEY:
SHRI JUAL ORAM:
SHRIMATI APARUPA PODDAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the increasing cases of the cyber crimes and frauds in the country and if so, the number of such cases reported during each of the last five years, State/UT-wise along with the results of the investigations and court trials;

(b) whether the Government has established the Indian Cyber Crime Coordination Centre and National Cyber and Crime Reporting Portal and also issued National Information Security Policy and Guidelines and if so, the details thereof along with the results achieved through these measures in prevention and detection of cyber crimes;

(c) the steps taken by the Government to make public aware of these available mechanisms; and

(d) whether dedicated police stations/units have been set up/proposed to be set up to exclusively deal with the cyber crimes and if so, the details of such police stations/units along with the number of police personnel deployed therein, State/UT-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) : With enhanced use of cyber space, number of cyber crimes including frauds is also increasing. The National Crime Records Bureau (NCRB)

compiles and publishes the statistical data on crimes in its publication “Crime in India”. The latest published report is for the year 2021. As per the data published by the NCRB, detail of State/UT wise cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2017 to 2021 is at the Annexure-I.

(b)&(c): ‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs). The Law Enforcement Agencies (LEAs) take legal action as per the provisions of law against persons involved in cyber crime. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for their capacity building.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/ advisories, capacity building/ training of law enforcement personnel/ prosecutors/ judicial officers, improving cyber forensic facilities, etc. The Government has established the ‘Indian Cyber Crime Coordination Centre’

(I4C) to provide a framework and eco-system for LEAs to deal with cyber crimes in a comprehensive and coordinated manner.

The 'National Cyber Crime Reporting Portal' (www.cybercrime.gov.in) allows easy reporting of all types of cyber crimes. Cyber crime incidents reported on this portal are routed automatically to the respective State/UT law enforcement agency for further handling as per the provisions of law. As per the data maintained, more than 16 lakh cyber crime incidents have been reported and more than 32 thousand FIRs have been registered from 01.01.2020 to 07.12.2022. The 'Citizen Financial Cyber Fraud Reporting and Management System' has been launched for immediate reporting of financial frauds and to stop siphoning off fund by the fraudsters. So far, financial fraud transactions amounting to more than Rs.180 Crore have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

National Information Security Policy and Guidelines (NISPG) 2019 has been issued in order to prevent information security breaches/Cyber intrusions in ICT infrastructure. The NISPG has been shared with the Central Ministries as well as the State Governments/ Union Territories. They have been advised to take appropriate steps to strengthen information security controls as per NISPG for strengthening Information Security and preventing information security breaches.

To spread awareness on cyber crime, the Central Government has taken initiatives which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. Twitter handle (@Cyberdost), Facebook(CyberDostI4C), Instagram(cyberdosti4c), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple media, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.

(d): The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber crime police stations in its publication “Data on Police Organizations”. The latest published report is for the year 2021. As per the data published by the BPR&D, State/UT-wise detail of the cyber crime police stations, as on 01.01.2021 is at Annexure-II. The States/UTs set up the police stations and deploy manpower as per requirement.

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Discharged (CDIS), Cases Acquitted (CAQ), Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV),Persons Discharged (PDIS) and Persons Acquitted (PAQ) under Total Cyber Crimes during 2017-2018

SL	State/UT	2017										2018									
		CR	CCS	CON	CDIS	CAQ	PAR	PCS	PCV	PDIS	PAQ	CR	CCS	CON	CDIS	CAQ	PAR	PCS	PCV	PDIS	PAQ
1	Andhra Pradesh	931	198	4	0	70	388	269	5	4	102	1207	243	10	9	33	522	412	14	10	59
2	Arunachal Pradesh	1	0	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0
3	Assam	1120	179	0	0	1	1261	726	0	0	1	2022	201	3	1	38	1730	224	3	2	38
4	Bihar	433	251	2	0	19	884	265	3	0	20	374	229	0	0	0	357	330	0	0	0
5	Chhattisgarh	171	78	9	4	8	128	127	9	4	18	139	78	3	0	13	118	109	3	0	16
6	Goa	13	4	0	1	0	1	6	0	2	0	29	2	1	0	1	3	3	1	0	1
7	Gujarat	458	190	0	0	2	472	437	0	0	2	702	334	0	0	2	786	647	0	0	2
8	Haryana	504	130	11	0	77	211	197	12	0	168	418	184	5	0	34	260	252	5	0	48
9	Himachal Pradesh	56	15	2	0	14	34	17	2	0	19	69	25	0	0	2	19	27	0	0	3
10	Jharkhand	720	115	3	2	4	368	155	3	2	4	930	186	34	0	15	450	362	38	0	19
11	Karnataka	3174	130	0	0	39	294	163	0	0	60	5839	139	1	0	43	378	198	1	0	76
12	Kerala	320	144	8	0	43	240	159	9	0	47	340	203	8	3	31	298	256	12	3	31
13	Madhya Pradesh	490	349	7	2	7	544	548	9	2	10	740	575	19	3	54	735	808	25	4	76
14	Maharashtra	3604	720	11	0	48	1716	1196	10	3	63	3511	1052	10	1	50	2118	1449	22	1	64
15	Manipur	74	0	0	0	0	25	0	0	0	0	29	0	0	0	0	8	0	0	0	0
16	Meghalaya	39	1	0	0	1	8	1	0	0	1	74	0	0	0	0	12	0	0	0	0
17	Mizoram	10	7	2	0	1	10	7	2	0	1	6	2	0	0	0	3	2	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	2	1	0	0	1	2	1	0	0	0
19	Odisha	824	143	1	0	4	200	200	1	0	4	843	219	0	0	2	254	284	0	0	3
20	Punjab	176	60	2	2	21	223	111	2	2	27	239	80	5	1	19	258	118	7	1	27
21	Rajasthan	1304	184	5	7	11	374	357	5	7	20	1104	232	2	1	8	418	411	3	1	10
22	Sikkim	1	0	0	0	0	0	0	0	0	0	1	1	0	0	0	1	1	0	0	0
23	Tamil Nadu	228	70	0	0	9	208	99	0	0	12	295	131	11	1	24	326	185	11	1	47
24	Telangana	1209	266	1	0	64	808	428	1	0	92	1205	480	0	0	29	699	601	0	0	53
25	Tripura	7	1	0	0	1	3	1	0	0	1	20	0	0	0	0	4	0	0	0	0
26	Uttar Pradesh	4971	1700	79	2	42	2726	2576	83	2	63	6280	2325	373	7	89	3437	3238	445	7	117
27	Uttarakhand	124	47	1	0	1	55	58	2	0	2	171	55	2	0	2	92	75	3	0	6
28	West Bengal	568	133	1	0	3	266	99	1	0	4	335	186	3	0	8	159	198	3	0	8
	TOTAL STATE(S)	21530	5115	149	20	490	11447	8202	159	28	741	26931	7163	490	27	498	13447	10191	596	30	704
29	A&N Islands	3	2	0	0	1	1	2	0	0	1	7	9	0	0	0	2	13	0	0	0
30	Chandigarh	32	13	1	0	5	30	20	1	0	5	30	13	3	0	7	13	13	3	0	7
31	D&N Haveli and Daman & Diu+	1	1	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	162	38	2	2	0	105	69	2	2	0	189	32	2	9	1	83	49	2	9	2
33	Jammu & Kashmir*	63	11	0	0	4	17	12	0	0	4	73	14	0	0	6	19	19	0	0	12
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	2	0	0	0	0
36	Puducherry	5	0	0	0	0	0	0	0	0	0	14	3	0	0	1	3	3	0	0	3
	TOTAL UT(S)	266	65	3	2	10	154	104	3	2	10	317	71	5	9	15	122	97	5	9	24
	TOTAL (ALL INDIA)	21796	5180	152	22	500	11601	8306	162	30	751	27248	7234	495	36	513	13569	10288	601	39	728

Source: Crime in India. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017,2018;

'*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2017,2018.

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Discharged (CDIS), Cases Acquitted (CAQ), Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV),Persons Discharged (PDIS) and Persons Acquitted (PAQ) under Total Cyber Crimes during 2019-2020

SL	State/UT	2019										2020									
		CR	CCS	CON	CDIS	CAQ	PAR	PCS	PCV	PDIS	PAQ	CR	CCS	CON	CDIS	CAQ	PAR	PCS	PCV	PDIS	PAQ
1	Andhra Pradesh	1886	235	3	0	53	452	344	5	0	68	1899	314	6	10	88	475	446	9	10	123
2	Arunachal Pradesh	8	0	0	0	0	1	0	0	0	0	30	1	0	0	0	12	1	0	0	0
3	Assam	2231	349	13	0	53	1636	733	13	0	53	3530	385	0	0	41	1717	395	0	0	80
4	Bihar	1050	288	4	0	46	1014	519	17	0	46	1512	651	0	0	0	751	727	0	0	0
5	Chhattisgarh	175	94	13	0	23	139	136	19	0	27	297	152	3	0	7	209	188	3	0	7
6	Goa	15	20	0	0	1	3	25	0	0	1	40	6	0	0	1	15	15	0	0	1
7	Gujarat	784	447	0	0	8	1083	1064	0	0	11	1283	475	0	0	4	942	906	0	0	4
8	Haryana	564	188	6	0	40	314	288	10	0	63	656	221	0	0	9	347	323	0	0	21
9	Himachal Pradesh	76	20	2	0	4	44	24	2	0	4	98	31	0	0	1	46	39	0	0	1
10	Jharkhand	1095	344	19	0	16	402	568	19	0	16	1204	462	125	2	44	820	791	131	7	45
11	Karnataka	12020	111	9	0	26	446	183	10	0	31	10741	2842	2	0	19	489	2916	2	0	25
12	Kerala	307	176	2	0	33	220	214	2	0	46	426	161	0	0	7	299	179	0	0	7
13	Madhya Pradesh	602	405	18	4	13	659	531	24	5	18	699	445	14	7	28	692	598	15	7	28
14	Maharashtra	4967	980	7	2	45	1739	1470	9	2	60	5496	902	3	1	33	1735	1238	3	1	48
15	Manipur	4	0	0	0	0	8	0	0	0	0	79	0	0	0	0	17	0	0	0	0
16	Meghalaya	89	2	0	0	0	3	3	0	0	0	142	1	0	0	0	9	7	0	0	0
17	Mizoram	8	4	0	0	0	5	5	0	0	0	13	8	2	0	0	4	8	2	0	0
18	Nagaland	2	0	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0
19	Odisha	1485	220	0	0	0	316	351	0	0	0	1931	282	0	0	1	369	396	0	0	1
20	Punjab	243	90	5	3	26	259	118	9	4	35	378	106	1	0	5	298	162	1	0	8
21	Rajasthan	1762	312	35	14	9	571	556	41	23	11	1354	340	24	5	21	541	520	32	11	27
22	Sikkim	2	1	0	1	0	3	2	0	2	0	0	0	0	0	1	0	0	0	0	1
23	Tamil Nadu	385	113	8	1	9	400	161	10	1	12	782	135	7	7	25	516	237	9	8	28
24	Telangana	2691	847	10	0	128	748	1564	11	0	179	5024	939	280	0	56	1169	1158	282	0	81
25	Tripura	20	4	0	0	0	1	5	0	0	0	34	5	0	0	0	6	5	0	0	0
26	Uttar Pradesh	11416	3705	201	30	46	4324	5258	272	45	66	11097	4987	642	36	47	6491	6427	878	47	55
27	Uttarakhand	100	40	1	0	0	71	72	1	0	0	243	58	0	1	0	93	80	0	1	0
28	West Bengal	524	104	4	0	26	215	124	4	0	27	712	178	0	0	6	203	313	0	0	6
	TOTAL STATE(S)	44511	9099	360	55	605	15076	14318	478	82	774	49708	14087	1109	69	444	18265	18075	1367	92	597
29	A&N Islands	2	0	0	1	0	0	0	0	1	0	5	5	0	0	0	3	5	0	0	0
30	Chandigarh	23	9	5	0	7	14	14	6	0	10	17	3	1	0	2	4	3	2	0	2
31	D&N Haveli and Daman & Diu+	3	0	0	0	0	1	0	0	0	0	3	1	0	0	0	1	1	0	0	0
32	Delhi	115	58	2	1	11	147	80	2	1	12	168	61	0	0	0	107	77	0	0	0
33	Jammu & Kashmir*	73	18	0	0	4	22	22	0	0	6	120	14	0	0	1	33	23	0	0	1
34	Ladakh	-	-	-	-	-	-	-	-	-	-	1	0	0	0	0	0	0	0	0	0
35	Lakshadweep	4	0	0	0	0	0	0	0	0	0	3	0	0	0	0	2	0	0	0	0
36	Puducherry	4	3	0	0	0	8	8	0	0	0	10	5	0	0	0	5	5	0	0	0
	TOTAL UT(S)	224	88	7	2	22	192	124	8	2	28	327	89	1	0	3	155	114	2	0	3
	TOTAL (ALL INDIA)	44735	9187	367	57	627	15268	14442	486	84	802	50035	14176	1110	69	447	18420	18189	1369	92	600

Source: Crime in India. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019;
* ** Data of erstwhile Jammu & Kashmir State including Ladakh during 2019.

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Discharged (CDIS), Cases Acquitted (CAQ), Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV),Persons Discharged (PDIS) and Persons Acquitted (PAQ) under Total Cyber Crimes during 2021

SL	State/UT	2021									
		CR	CCS	CON	CDIS	CAQ	PAR	PCS	PCV	PDIS	PAQ
1	Andhra Pradesh	1875	374	8	0	49	363	515	8	0	53
2	Arunachal Pradesh	47	3	0	0	0	5	3	0	0	0
3	Assam	4846	579	2	2	88	6096	931	2	2	149
4	Bihar	1413	424	2	0	1	980	520	2	0	1
5	Chhattisgarh	352	200	0	0	1	260	245	0	0	4
6	Goa	36	18	0	0	2	42	22	0	0	2
7	Gujarat	1536	715	0	1	15	1395	1394	0	1	15
8	Haryana	622	326	3	0	37	647	601	4	0	61
9	Himachal Pradesh	70	63	1	0	1	68	77	1	0	1
10	Jharkhand	953	400	25	0	30	1414	1215	45	0	30
11	Karnataka	8136	5801	10	0	68	615	5967	12	0	83
12	Kerala	626	287	2	22	14	447	345	2	40	14
13	Madhya Pradesh	589	487	50	14	75	803	802	119	23	101
14	Maharashtra	5562	1428	23	8	48	2475	1914	60	8	50
15	Manipur	67	2	0	0	0	31	2	0	0	0
16	Meghalaya	107	6	0	0	1	2	8	0	0	1
17	Mizoram	30	20	3	0	0	31	21	3	0	0
18	Nagaland	8	0	0	0	0	1	0	0	0	0
19	Odisha	2037	313	0	0	2	363	412	0	0	2
20	Punjab	551	188	4	0	12	416	247	4	0	35
21	Rajasthan	1504	502	23	21	25	861	864	40	22	33
22	Sikkim	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	1076	147	6	0	30	612	198	8	0	36
24	Telangana	10303	1361	19	0	24	1478	2179	21	0	31
25	Tripura	24	10	0	0	0	8	10	0	0	0
26	Uttar Pradesh	8829	4407	292	17	42	6887	6006	387	17	62
27	Uttarakhand	718	158	0	0	0	207	266	0	0	0
28	West Bengal	513	307	17	1	6	246	336	17	1	6
	TOTAL STATE(S)	52430	18526	490	86	571	26753	25100	735	114	770
29	A&N Islands	8	3	0	0	0	12	4	0	0	0
30	Chandigarh	15	6	0	1	3	9	7	0	1	3
31	D&N Haveli and Daman & Diu+	5	2	0	0	0	4	4	0	0	0
32	Delhi	356	157	1	0	0	494	336	1	0	0
33	Jammu & Kashmir*	154	49	0	0	3	102	60	0	0	5
34	Ladakh	5	0	0	0	0	0	0	0	0	0
35	Lakshadweep	1	1	0	0	0	0	1	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	544	218	1	1	6	621	412	1	1	8
	TOTAL (ALL INDIA)	52974	18744	491	87	577	27374	25512	736	115	778

Source: Crime in India

State/UT –wise details of cyber crime police stations

SI.No.	STATES/UTs	Number of Cyber Crime Police Station
1	Andhra Pradesh	3
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	0
5	Chhattisgarh	1
6	Goa	1
7	Gujarat	14
8	Haryana	3
9	Himachal Pradesh	1
10	Jharkhand	7
11	Karnataka	11
12	Kerala	19
13	Madhya Pradesh	1
14	Maharashtra	43
15	Manipur	1
16	Meghalaya	1
17	Mizoram	1
18	Nagaland	1
19	Odisha	4
20	Punjab	2
21	Rajasthan	2
22	Sikkim	0
23	Tamil Nadu	46
24	Telangana	3
25	Tripura	0
26	Uttar Pradesh	2
27	Uttarakhand	1
28	West Bengal	31
29	A & N Islands	0
30	Chandigarh	0
31	D & N Haveli and Daman & Diu	0
32	Delhi	0
33	Jammu and Kashmir	2
34	Ladakh	0
35	Lakshadweep	0
36	Puducherry	1
	TOTAL	202

Source: BPR&D publication “Data on Police Organizations”, 2021
